

that they had submitted the Audited Annual Statements of Accounts and Membership to the Registrar of Trade Unions, Delhi in 1980, 1981 and 1982 for the years ending 31-12-79, 31-12-80 and 31-12-81 respectively. The question of submission of Return to the Registrar of Trade Unions in the case of NFIR does not arise.

(c) The Registration Number assigned to the All India Railwaymen's Federation is 679 in Form 'C', issued by the

Registrar of Trade Unions, Delhi effective from 16-6-59. A statement indicating the claimed membership figures of the recognised and registered Unions on the Railways for the years ended 31-12-79, 31-12-80 and 31-12-81 affiliated to the AIRF is attached.

(d) As the Government has not laid down the stipulation that these Federations should be registered under the Trade the Unions Act, the question of taking any action against the Federation does not arise.

### Statement

Names of the Unions affiliated to All India Railwaymen's Federation	Claimed membership strength as on		
	31-12-79	31-12-83	31-12-81
1. National Railway Mazdoor Union	1,20,200	1,13,288	1,14,575
2. Eastern Railwaymen's Union	96,501	96,725	96,950
3. Northern Railwaymen's Union	1,10,505	1,11,510	1,09,525
4. N.E. Railway Mazdoor Union	55,393	32,000	32,000
5. N.F. Railway Mazdoor Union	51,351	50,272	46,342
6. Southern Railway Mazdor Union.	65,680	65,680	42,849
7. South-Eastern Railwaymen's Union.	67,245	66,872	66,591
8. S.C. Railway Mazdoor Union.	65,550	67,750	60,005
9. Western Railway Employees' Union.	1,06,110	1,17,327	1,18,642

**Shan-E-Punjab's pantry car caught fire on 7-6-1983**

818. SHRI MANOHAR LAL SAINI: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Shan-e-Punjab's pantry car caught fire on June 7, 1983 ; and

(b) if so, what are the details of loss suffered along with reasons of the fire and what preventive measures have been taken ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) and (b) Initially there was a fire in the first class Chair Car No. NR 1512 due to an electrical fault, in the vicinity of the bathroom, which spread due to a strong westerly wind to the coaches on either side, namely Pantry, Car No. NR 9551 and first class Chair Car No. NR 1520, as soon as the train stopped.

The loss of stores in the Party Car is estimated at Rs. 14,000 and the cost of

repairs of the three coaches (including public address system) is estimated at Rs. 10,25,250.

The following preventive measures are being taken to avoid recurrence :

- (i) Intensive examination of electrical fittings of the coaches so as to eliminate loose connections which might cause overheating leading to fire.
- (ii) Training of staff working in pantry car in fire fighting.
- (iii) Provision of fire retardant linoleum in place of carpets in the coaches to prevent spread of fire.
- (iv) Educating the public against carriage of inflammable and dangerous articles in passenger trains and the throwing of burning cigarette and bidi butt.

#### Deraiment of Tamil Nadu Express

819. SHRI MANOHAR LAL SAINI : Will the Minister of RAILWAYS be pleased to state :

(a) whether seven coaches of Tamil Nadu Express were derailed on June 5, 1983 ; and

(b) if so, what are the details of loss suffered along with the reasons of derailment and what preventive measures have been taken ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) Yes.

(b) The cost of damage to railway property has been estimated as Rs. 40,500/-.

The cause of derailment is under investigation and corrective action will be taken based on the findings.

#### Number of Public Servants under suspension in the Ministry or its Attached and Subordinate Offices

820. SHRI MANOHAR LAL SAINI : Will the Minister of SHIPPING AND TRANSPORT be pleased to State :

(a) number of public servants working his Ministry or under its attached/subordinate Offices who are under suspension or were placed under suspension on grounds other than criminal or against whom disciplinary proceedings were taken or are in progress during the last three years together with reasons therefor ;

(b) when were they suspended or disciplinary proceedings taken and in how many cases was the suspension reviewed and decision communicated to the concerned Government servants, if not, reasons thereof ;

(c) whether the subsistence allowance was reviewed immediately after 90 days of the suspension, if not, reasons thereof, together with details of steps proposed to be taken to authorise them the increased or decreased allowance with retrospective effect ;

(d) in how many cases were the charges not communicated to the Government servants after suspension ; and

(e) present position of the cases pending ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) to (e) The information is being collected and will be placed on the table of the Sabha.

#### Under-Fed Children in the Country

821. SHRI ABDUL RASHID KABULI : Will the Minister of SOCIAL WELFARE : be pleased to state :

(a) what is the percentage of the children in the country living underfed who fall easy pray to diseases ; and